तथा द्विपक्षीय विस्तपोषण एजेंसियों ने रूचि दशाई है। यूरोपीय समुदाय द्वारा 150 मिलियन ई०सी०यू० (लगभग 585 करोड़ रूपए) की सहायता देने का वचन दिया गया है।

Lessons on Politicians in Power

- 1639. SHRI K. R. MALKANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that some states are including lessons on politicians in power in school text-books; and
- (b) whether Government would advise all concerned agencies not to include lessons on living personalities in text-books?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KM. SELJA): (a) and (b) The National Counci of Educational Research & Training (NCERT) an autonomous body funded by the Govern ment of India, publishes school text-books -or use in CBSEaffiliated schools which comprise only about 0.46% of the total number of schools in the country. The NCERT have informed that in so far their text books are concerned, they have always followed the policy of not including any lessons on living personalities who are involved mainly in poli" tical activities or are known mainly for their political work. In the matter of developing curricula, syllabi and textbooks for the large majority of schools under the control of the State Governments, the role of the NCERT is purely recommendatory, since the State Governments have full autonomy in these areas. As such, it would be appropriate it educational bodies in the States develop their own norms in regard to the desirability of including lessons on living political personalities.

Recommendation of CABE Committee

1640. SHRI GOPALSINH G. SOLANKI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Advisory Boarc of Education (CABE) Committee on decentra

ising management of educato hasi.ts report;

- (b) if so, the main recom ndations made y the Committee;
- (c) the details of recommendations which have been accepted by Government;
- (d) the action taken/proposed to be taken by Government to implement these recommendations; and
 - (e) if not, what are the resaons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KM. SELJA): (a) Yes, Sir. The Central Advisory Board of Education (CABE) on Decentralised Management of Education submitted its eport to the Chairman of CABE on 18th September, 1993.

- (b) The main recommendations made by the CABE Committee on Decentralised Management of Education are enclosed at Statement (See below).
- (c) to (e) The report of the CABE Committee on Decentralised Managemant of Education was considered by the CABE in its meeting held on 15th October, 1993. The CABE endorsed the report and commended it for appropriate adaptation and effective implementation by the States and UTs keeping in view their specific situation as well as the spirit of the Constitutional Amendments.

Statement

Main Recommendations Made by the CABE Committee on Decentralised Management of Education

- 1. Separate Education Committees to be set up at Panchayat, Panchayat Samiti and Zilla Parishad levels.
- 2. The Panchayat Standing Commitee will exercise supervision over early childhood care and education, non-formal education' primary education and adult education programmes in its jurisdiction. It will also exercise supervision over composite upper primary schools under delegation of powers from the Panchayat Samiti.